

Homeless SC & ST families in Urban and Rural Areas

†2380. SHRI P.K. MAHESHWARI: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the number of SC and ST families residing in urban areas, rural areas and in metropolitan cities as per the data collected by the National Building Organisation, which do not have their own houses/ accommodation facility;

(b) out of these, the number of such families in Madhya Pradesh and Maharashtra; and

(c) the steps being taken by Government to provide housing facilities to such families?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) and (b) National Building Organisation does not collect the information on Scheduled Castes/Scheduled Tribes houseless families in rural/urban areas and Metros.

(c) One of the aims of the National Housing & Habitat Policy 1998 is to meet the special needs of Scheduled Castes/Scheduled Tribes. However, since Housing is a State subject it is the responsibility of the State Governments to draw up housing schemes for the Scheduled Castes/Scheduled Tribes families.

Resettlement of slum dwellers in Delhi

2381. SHRI G.K. VASAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether any proposal for resettlement of slum dwellers in Delhi is under Government's consideration;

(b) if so, the details thereof; and

(c) the funds earmarked for this purpose?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) and (b) the resettlement of slum dwellers in Delhi is done as per the existing policy of the Government under which the eligible pre-1990 squatters are allotted 18 sqm. plots whereas post-1990 but pre-1998 squatters are provided 12.5 sqm. plots.

(c) The Slum & JJ Department of Municipal Corporation of Delhi, which is primarily responsible for relocation of slum dwellers, has intimated that the Government of NCT of Delhi has approved an amount of Rs. 1685.00 lacs for the rehabilitation of slum dwellers in Delhi during the current financial year 2003-2004.

Metro Rail Project for Bangalore

2382. SHRI K. RAHMAN KHAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Metro Rail Project for Bangalore with equal Central and State equity participation has been submitted to Government for approval; and

(b) if so, what would be the funding pattern of the project and by when the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) and (b) No decision on the Bangalore Metro Project (Phase-I) has been taken so far. However, a detailed Project Report for the Bangalore Metro Rail Project (Phase-I) has been prepared and is under examination.

INA Market

2383. CHAUDHARY HARMOHAN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that INA Market has turned into a slum market in which there is no proper arrangement for shopping and parking;